

RADIUS ESTATE PROJECTS PRIVATE LIMITED

RADIUS ESTATE PROJECTS PVT LTD. (CIN U45201MH2014PTC258381)
(EARLIER VISHWAROOP REALTORS PRIVATE LIMITED)

SECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS) - AS ON 19-04-2023

Sl. No.	Name of Creditor/ Home Buyer	Amount of claims received	Amount of claims admitted	Amount covered by Security Interest	Whether related party?	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification
1	SBICAP Trustee Company Limited (Acting on behalf of debenture Holder)	33,97,42,726	28,91,39,327	17568814	NO	-	5,06,03,399	-
2	Piramal Capital & Housing Finance Limited ("PCHFL")	15,73,33,49,532	15,73,33,49,532	15,73,33,49,532	NO	-	-	-
3	Surksha Realty Limited	4,30,08,00,000	98,35,38,914	98,35,38,914	NO	-	-	3,31,72,61,086
4	Vistra ITCL (India) Limited	8,74,03,27,404	-	-	NO	-	87,40,327,404	-
5	Krishna Enterprise	36,27,43,537	-	-	NO	-	36,27,43,537	-
	TOTAL	29,47,69,63,199	17,00,60,27,773			-	9,15,36,74,340	3,31,72,61,086


VITHAL M. DAHAKE
19.4.2023

V. M. Dahake
Insolvency Professional
IBBI/IPA-003/IP-N000117
/2017-2018/11296 dated 13-12-17

RESOLUTION PROFESSIONAL
Regn. No: IBBI/IPA-003/IP-N000117/2017-2018/11296
AFA No. AA3/11296/02/160124/300862 valid till 16-01-2024